

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF
TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

HIGH COURT OF JUDICATURE AT HYDERABAD – Holidays – Declaration of **06-12-2014 (Saturday)** as Court Working day to the High Court of Judicature at Hyderabad by canceling the 30th day of August, 2014 (Saturday), as Court Working day – NOTIFIED.

ROC No.1884/SO-1/2014

Date: 28-08-2014

NOTIFICATION No.18/SO/2014.

Read:

- 1) High Court Notification No.42/SO/2013, dated 17-12-2013.
- 2) Representation dated 26-08-2014 from the Secretary, Andhra Pradesh High Court Advocates Association, Hyderabad.

In partial modification of the High Court's Notification read above, it is hereby Notified that **30TH August, 2014 (Saturday)** is cancelled as the Court Working day to the High Court of Judicature at Hyderabad and in its place, **06-12-2014 (Saturday)** is now declared as the Court Working day.


REGISTRAR GENERAL

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice.
(With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State.
- 5) All the Officers, High Court of Judicature at Hyderabad.
- 6) All the Section Heads, High Court of Judicature at Hyderabad.
- 7) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 8) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 9) The Director, A.P.Judicial Academy, Secunderabad.
- 10)The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 11)The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 12)The Advocate General, State of Telangana, Hyderabad.
- 13)The Advocate General, State of Andhra Pradesh, Hyderabad.

- 14)The Secretary to Governor of A.P., Hyderabad.
- 15)The Chief Secretary to Government of Telangana, Hyderabad.
- 16)The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
- 17)The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Telangana, Hyderabad.
- 18)The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of Andhra Pradesh, Hyderabad.
- 19)The Registrar, Supreme Court of India, New Delhi.
- 20)The Registrar, All High Courts in India.
- 21)The Registrar, Railway Claims Tribunal, Hyderabad.
- 22)The Registrar, Income Tax Tribunal, Hyderabad.
- 23)The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 24)The Registrar, A.P. Lokayukta, Hyderabad.
- 25)The Registrar, State Consumers Redressal Forum, Hyderabad.
- 26)The Secretary, Bar Council of A.P., Hyderabad.
- 27)The Accountant General, Andhra Pradesh, Hyderabad.
- 28)The Public Prosecutor for the State of Telangana at High Court of Judicature at Hyderabad.
- 29)The Public Prosecutor for the State of Andhra Pradesh at High Court of Judicature at Hyderabad.
- 30)The Administrator, Government Pleaders, Hyderabad.
- 31)The Administrator General & Official Trustee at High Court Buildings, Hyderabad.
- 32)The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act, Hyderabad.
- 33)The Registrar, Special Court under the A.P. Electricity (Amendment) Act – 2000, Sec'bad.
- 34)The Director of Prosecutions, Hyderabad.
- 35)The Commissioner of Printing Stationery & Stores Purchase, Government Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 36)The President, A.P. Judicial Officer's Association, Hyderabad.
- 37)The President, A.P.High Court Service Association, High Court of A.P., Hyderabad.
- 38)The President, A.P. High Court Advocates' Association, High Court Buildings, Hyderabad.
- 39)The Secretary, Advocates' Clerks' Association, High Court of A.P., Hyderabad.
- 40)The Secretary, A.P. State Judicial Employees Association, Criminal Courts Compounds, Red Hills, Nampally, Hyderabad.
- 41)The General Secretary, A.P. Judicial Class IV Employee's Association, c/o District Court, Chittoor.
- 42)The Commissioner, Information & Public Relations, Hyderabad.
(with a request to publish the notification in all local dailies)
- 43) The Director, All India Radio, Public Gardens, Hyderabad
- 44) The Director, Doordarshan Kendra, Ramanthpur, Hyderabad.
- 45) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi
Andhra Jyothi, Vaartha, The Hindu & Indian Express.
- 46) The Overseer, High Court of A.P., Hyderabad.
- 47) SPARE.

} With a request for making
necessary announcement

} For publication in
the News paper